37. Sh. PARDEEP CHAUDHRY (Kalka):

Will the Home Minister be pleased to state that:-

- a) whether it is a fact that an FIR No. 341 dated 17.10.2016 was registered in the Police Station, Pinjore against M/S ACC Limited, Surajpur about a scam of Rs. 2,000 crore and said matter was handed over to the Vigilance Department for investigation by the Government on dated 07.09.2018; and
- b) if so, the details of the investigation conducted by the Vigilance Department in this regard?

MANOHAR LAL, CHIEF MINISTER, HARYANA

- a) Yes, Sir.
- b) The investigation has been completed by the State Vigilance Bureau, Haryana and report has been submitted before the Court of Additional Civil Judge, Kalka.

मनोहर लाल, मुख्यमंत्री, हरियाणा

- क) हां, श्रीमान जी।
- ख) राज्य चौकसी ब्यूरो दवारा मुकदमें का अनुसंधान पूर्ण किया जा चुका है, जिस बारे रिपोर्ट अतिरिक्त सिविल जज, कालका की अदालत में प्रस्तुत कर दी गई है।